

ITEM NO.29

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

INTERLOCUTORY APPLICATION FOR 08.12.2025 "ONLY" [ 1 ] IN RE: CHANDAKA ECO-SENSITIVE ZONE, ODISHA I.A. NO. 108587 OF 2024 [Application for Impleadment on behalf of 'Kanak Foundation' filed by Mr. Sudarsh Menon, Advocate] WITH I.A. NO. 108243 OF 2024 [Application for Directions on behalf of 'Kanak Foundation' filed by Mr. Sudarsh Menon, Advocate] IN RE : KANAK FOUNDATION AND [ 2 ] IN RE : SUKHNA LAKE I.A. NO. 263809 OF 2023 [Application for Intervention] WITH I.A. NOS. 263810, 263811 AND 263812 OF 2023 [Applications seeking permission to file application for Directions, Directions and Exemption from filing O.T.] AND I.A. NO. 92980 OF 2024 [Applications for placing on record Additional Documents in I.A. No. 263809/2023 filed by Dr. Surender Singh Hooda, Advocate for the Applicant] AND I.A. NO. 141598 OF 2024 [Applications for placing on record Additional Documents in I.A. No. 263809/2023 filed by Mr. Dinesh C. Pandey, Advocate for the Applicant No. 2] AND I.A. NO. 241402 OF 2025 (Application for issuance of necessary directions to comply with the order dated 19.03.2025 as well as order dated 16.04.2025 passed in SLP(C)No. 26642 of 2024) IN RE : ANUJ KAUSHAL & ANR. AND [ 3 [ I.A. NO. 249786 OF 2025 (Application for Modification of order dated 12.08.2025 filed by Ms. Ranu Purohit, Advocate) WITH I.A. NO. 285186 OF 2025 (Application for permission to filed Additional documents in I.A. No. 249786/2025 filed by Ms. Ranu Purohit, Advocate) IN I.A. NO. 135954 OF 2025 (Application for Intervention on behalf of 'Vasant Kunj Residents Welfare Association' in I.A. 126582/2025 (CEC Report No. 25 of 2025) filed by Ms. Ranu Purohit, Advocate) IN RE: VASANT KUNJ RESIDENTS WELFARE ASSOCIATION IN WRIT PETITION (CIVIL) NO. 202 OF 1995 (Under Article 32 of the Constitution of India) "ONLY" ARE LISTED IN W.P.(C) No. 202 OF 1995 "ONLY" ON 08.12.2025 AND THE NAMES OF "ONLY" THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN AGAINST THESE I.As. MR. HARISH N. SALVE, SR. ADV. [A.C.], MR. A.D.N. RAO, SR. ADVOCATE [A.C.], MS. APARAJITA SINGH, SR. ADVOCATE [A.C.], MR. SIDDHARTHA CHOWDHURY, ADVOCATE [A.C.] MR. K. PARAMESHWAR, SR. ADVOCATE [A.C.] MR. G.S. MAKKER, ADVOCATE MR. S.N. TERDAL, ADVOCATE DR. N. VISAKAMURTHY, ADVOCATE FOR S. NO. [ 1 ] MR. K. PARAMESHWAR (A.C.), MR. SUDARSH MENON, MR. SUBHASISH MOHANTY (STATE OF ODISHA), MR. G.S. MAKKER (MoEF&CC) FOR S. NO. [ 2 ] MR. K. PARAMESHWAR (A.C.), DR. SURENDER SINGH HOODA MR. KARAN SHARMA (STATE OF PUNJAB), MS. SHALINI KAUL, MR. TARUN GUPTA FOR S.NO. [ 3 ] MR. K. PARAMESHWAR

(A.C.), MS. RANU PUROHIT

Date : 08-12-2025 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) By Courts Motion

M/S. Plr Chambers And Co., AOR  
Mr. Syed Mehdi Imam, AOR  
Mr. T. Harish Kumar, AOR  
M/S. Mitter & Mitter Co., AOR  
M/S. Lawyer S Knit & Co, AOR  
Mr. Chanchal Kumar Ganguli, AOR

For Respondent(s)

Ms. Aishwarya Bhati, A.S.G.  
Mr. Gurmeet Singh Makker, AOR  
Ms. Ruchi Kohli, Adv.  
Ms. Suhashini Sen, Adv.  
Mr. Raghav Sharma, Adv.  
Mr. Gaurang Bhushan, Adv.  
Mr. Baij Nath Patel, Adv.  
Mr. Rohan Gupta, Adv.  
  
Mr. Gaichangpou Gangmei, AOR  
  
Mr. Raj Kishor Choudhary, AOR  
Mr. Shakeel Ahmed, Adv.  
Mr. Vikram Patralekh, Adv.  
Ms. Pratibha Singh, Adv.  
Ms. Shalini Tripathi, Adv.  
Mr. Himanshu Gupta Is, Adv.  
Mr. Shivam Yadav, Adv.  
  
Mr. Shuvodeep Roy, AOR  
Mr. Deepayan Dutta, Adv.  
Mrs. Saurabh Tripathi, Adv.  
  
Ms. Abha R. Sharma, AOR  
Mr. Abhishek Chaudhary, AOR  
Mr. B V Deepak, AOR  
Mr. T.N. Singh, AOR  
  
Mr. C.L. Sahu, AOR  
Mr. Rajendra Sahu, Adv.

Mrs. Hema Sahu, Adv.  
Mr. Narinder Kumar Verma, Adv.  
Mr. Rishabh Sahu, Adv.

Ms. Sumita Hazarika, AOR

Mr. Neeraj Shekhar, AOR  
Mrs. Kshama Sharma, Adv.  
Mr. Kanishak Saini, Adv.  
Mr. Ujjwal Ashutosh, Adv.  
Mr. Rajesh Maurya, Adv.

Ms. Asha Gopalan Nair, AOR  
Mr. Shashikant Pralhad Chaudhari, Adv.

Mr. Rajesh Singh, AOR  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. Amit Kumar Chawla, Adv.  
Mr. Mahi Pal Singh, Adv.  
Mr. Akhileshwar Jha, Adv.  
Mr. Sandeep Singh Dingra, Adv.  
Mr. Varun Varma, Adv.  
Mr. Narandera Pal Sharma, Adv.  
Mr. Chaman Sharma, Adv.  
Mr. Supriya, Adv.  
Mr. Saurabh Kumar Solanki, Adv.  
Ms. Charanjeet Sidhu, Adv.  
Ms. Manisha Chawla, Adv.  
Ms. Ritika Raj, Adv.  
Ms. Swati Vishan, Adv.  
Ms. Shreya Jha, Adv.  
Ms. Arushi, Adv.  
Mr. Subham Rajhans, Adv.  
Mr. Ishank Ranjan, Adv.  
Mr. Prakhar Shukla, Adv.  
Mr. Anupam Kumar, Adv.  
Mr. Ashwani Kumar, Adv.  
Mr. Jatin Malik, Adv.  
Mr. Dilip Kumar, Adv.  
Mr. Jogender Kumar, Adv.  
Mr. Raghvendra Pratap Singh, Adv.  
Mr. Santosh Kumar Jha, Adv.  
Mr. Ankit Maan, Adv.  
Mr. Sanjiv Kumar Jain, Adv.  
Ms. Gurjinder Kaur, Adv.  
Ms. Sushmita Singh, Adv.

Mrs. Rekha Pandey, AOR  
Mr. Gopal Singh, AOR  
Mr. T. V. George, AOR  
Mr. Krishnanand Pandeya, AOR  
Mr. Ratan Kumar Choudhuri, AOR

Mr. Sudhir Kulshreshtha, AOR

Mr. Himanshu Shekhar, AOR

Mr. Parth Shekhar, Adv.

Mr. Shubham Singh, Adv.

Mr. Youkteshwari Prasad, Adv.

Ms. Ambali Vedasen, Adv.

Mr. Mukesh Kumar Verma, Adv.

Mr. Arvind Kumar Tomar, Adv.

Mr. Rayi Peddi Raju, Adv.

Mr. Rajat Sinha Roy, Adv.

Mr. Mayur Raj, Adv.

Mr. Nikhil Kumar, Adv.

Mr. Shalini Satyanarayan, Adv.

Mr. Soumydeep Chatterjee, Adv.

Mr. Darshan Chandrakant Siddarkar, Adv.

Mr. Kunal Kumar, Adv.

Mr. Shubham Singhal, Adv.

Mr. Vijay Singh, Adv.

Mr. Maheshwaram Yadava Reddy, Adv.

Mr. T.v. Surendranath, Adv.

Dr. Ashutosh Mishra, Adv.

Ms. Hemantika Wahi, AOR

Mr. Mohd. Irshad Hanif, AOR

Ms. Rifat Ara Butt, Adv.

Mr. Punit Dutt Tyagi, AOR

Mr. Rathin Das, AOR

Mr. Irshad Ahmad, AOR

Mr. G. Prakash, AOR

Mr. E.M.S. Anam, AOR

Ms. Sushma Suri, AOR

Mr. Sudhir Kumar Gupta, AOR

Mr. A. N. Arora, AOR

Ms. Malini Poduval, AOR

Ms. C. K. Sucharita, AOR

Ms. Binu Tamta, AOR

Mr. Shiv Vinayak Gupta, Adv.

Mrs. Bina Gupta, AOR

Ms. Anushka Rawal, Adv.  
Mr. P. V. Yogeswaran, AOR  
Mr. Jitendra Mohan Sharma, AOR  
Mr. Jai Prakash Pandey, AOR  
Mrs. Anjani Aiyagari, AOR  
Mr. Shibashish Misra, AOR  
Mr. Pankaj Kumar Singh, Adv.  
Mr. Pawan Kumar Shukla, Adv.  
Ms. Himani Choudhary, Adv.  
Mr. Ankit Agrawal, Adv.  
Mr. K.L. Janjani, AOR  
Mr. Naresh K. Sharma, AOR  
Ms. A. Sumathi, AOR  
Mr. Radha Shyam Jena, AOR  
Mr. Ajit Pudussery, AOR  
Mr. K. V. Vijayakumar, AOR  
Mrs. Rani Chhabra, AOR  
Ms. Divya Roy, AOR  
Mr. Tarun Johri, AOR  
Mr. S. C. Birla, AOR  
Mr. Ram Swarup Sharma, AOR  
Mr. Ashok Mathur, AOR  
Ms. Shardha Zutshi, Adv.  
Ms. Manpreet Kaur, Adv.  
M/S. Parekh & Co., AOR  
M/S. K J John And Co, AOR  
Mr. V. Balachandran, AOR  
Ms. Baby Krishnan, AOR  
Mr. P. R. Ramasesh, AOR

Mr. T. Mahipal, AOR  
Mr. Umesh Bhagwat, AOR  
Mrs. M. Qamaruddin, AOR  
Mr. H. S. Parihar, AOR  
Mr. Kuldip Singh, AOR  
Ms. Bina Madhavan, AOR  
Ms. Adviteeya, Adv.  
Mr. Rakesh K. Sharma, AOR  
Mr. P. N. Gupta, AOR  
Mr. Sarad Kumar Singhania, AOR  
Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. Shashwat Singh, Adv.  
Ms. Anushree Kapooria, Adv.  
Mr. Siddhant Sahay, Adv.  
Mr. E. C. Agrawala, AOR  
Mr. S.. Udaya Kumar Sagar, AOR  
Mr. Ranjan Mukherjee, AOR  
Ms. Pratibha Jain, AOR  
Mr. Rajat Joseph, AOR  
Mr. Gopal Prasad, AOR  
Ms. Jyoti Mendiratta, AOR  
Mr. Raj Kumar Mehta, AOR  
Ms. Madhu Moolchandani, AOR  
Ms. Sharmila Upadhyay, AOR  
Mr. Tejaswi Kumar Pradhan, AOR  
Mr. Pranab Samantaray, Adv.  
Mr. Manoranjan Paikaray, Adv.  
Mr. Pradeep Kar, Adv.  
M/S. Arputham Aruna And Co, AOR  
Mrs. Nandini Gore, AOR

Mr. E. C. Vidya Sagar, AOR

M/S. M. V. Kini & Associates, AOR

Mrs. B. Sunita Rao, AOR

Mr. Rajeev Singh, AOR

Mrs. Kanchan Kaur Dhodi, AOR

Mr. Surya Kant, AOR

Mr. P. Parmeswaran, AOR

Ms. Sujata Kurdukar, AOR

Mrs. Manik Karanjawala, AOR

Mr. Kamal Mohan Gupta, AOR

Mr. Kaartikay Agarwal, Adv.

Ms. Mehraj Hakim Ali, Adv.

Mr. Prashant Kumar, AOR

Mr. Dharmendra Kumar Sinha, AOR

Mrs. Vandna Beri, Adv.

Mr. Vikrant Singh Bais, AOR

Mr. Shiva Pujan Singh, AOR

Ms. Charu Mathur, AOR

Mr. A. Venayagam Balan, AOR

Mr. Sudarsh Menon, AOR

Mr. Ramesh Babu M. R., AOR

M/S. Corporate Law Group, AOR

Mr. Lakshmi Raman Singh, AOR

Ms. K. V. Bharathi Upadhyaya, AOR

Mr. Sufyan Hasan, Adv.

Ms. Hema Malik, Adv.

Ms. Pritama, Adv.

Dr. Sunita, Adv.

Ms. Shaivani Gupta, Adv.

Mr. Bipin Vinayak Chandan, Adv.

Mr. Rajiv Mehta, AOR

Mr. Ejaz Maqbool, AOR

Mr. Rajesh, AOR

Mr. M. Yogesh Kanna, AOR

Mr. Vikash Singh, AOR

Ms. Shalini Kaul, AOR

Mr. Sunil Kumar Sharma, AOR

Ms. Swati Ghildiyal, AOR

Ms. Neha Singh, Adv.

Mr. Siddharth Sharma, AOR

Mrs. Aishwarya Bhati, A.S.G.

Mrs. Archana Pathak Dave, A.S.G.

Ms. Ruchi Kohli, Sr. Adv.

Ms. Suhasini Sen, Adv.

Mr. Raghav Sharma, Adv.

Mr. Gaurang Bhushan, Adv.

Mr. Baijnath Patel, Adv.

Mr. Raj Bahadur Yadav, AOR

Mr. Uday Prakash Yadav, Adv.

Mr. Samir Ali Khan, AOR

Mr. Pranjal Sharma, Adv.

Mr. Kashif Irshad Khan Faridi, Adv.

Mr. Md. Arshad, Adv.

Mr. Sachin Jaysing Patil, Adv.

Mr. Geo Joseph, Adv.

Mr. Risvi Muhammed, Adv.

Mr. Krishna Swamy Yadav Gouthula, Adv.

Mr. Sachin Patil, AOR

Mr. Nishant Awana, AOR

Mr. D. L. Chidananda, AOR

Mr. Shubhranshu Padhi, AOR

Mr. Nishe Rajen Shonker, AOR

Mrs. Anu K Joy, Adv.

Mr. Alim Anvar, Adv.

Mr. Santhosh K, Adv.

Mrs. Devika A.l., Adv.

Mr. Nishit Agrawal, AOR

Mr. Krishna Ballabh Thakur, AOR

Ms. Rashmi Kumari, Adv.

Ms. Kritika Verma, Adv.

Ms. Aruna Gupta, AOR  
Mr. Ramesh Allanki, Adv.

Ms. K. Enatoli Sema, AOR  
Mr. Amit Kumar Singh, Adv.  
Ms. Chubalemla Chang, Adv.  
Mr. Prang Newmai, Adv.  
Ms. Yanmi Phazang, Adv.

Mr. Shishir Deshpande, AOR

Mr. Yusuf, AOR  
Mr. S Ananad, Adv.  
Mr. Sushant Singh, Adv.  
Dr. Ram Sankar, Adv.  
Mrs. Harini Ramsankar, Adv.  
Ms. Sujatha Bagadhi, Adv.

Mr. Agam Sharma , AOR  
Mr. Lave Kumar Sharma, Adv.

Mr. Rajiv Shankar Dvivedi, AOR  
Mr. Sameer Kumar, Adv.  
Mr. S.K. Sarkar, Adv.  
Mr. Bhushan, Adv.  
Ms. Priya, Adv.  
Ms. Snigdha Singh, Adv.  
Ms. Sweta Singh, Adv.

Mrs. Pragya Baghel, AOR

Ms. Deepanwita Priyanka, AOR  
Mr. Satyalipsu Ray, Adv.  
Mr. Deepak Singh, Adv.  
Mr. Shishir Kumar Jha, Adv.  
Ms. Priyal Sheth, Adv.

Mr. Raghvendra Kumar, AOR

Mr. Sravan Kumar Karanam, AOR  
Mr. P. Venkatraju, Adv.  
Mr. Shivang Singh, Adv.

**Applicant-in-person**

Mr. Anant Mann, AOR

Mr. Lakshmeesh S. Kamath, AOR  
Mrs. Samriti Ahuja, Adv.  
Ms. Aditi Prakash, Adv.

Mr. Vikas Kumar, AOR

Mr. Fuzail Ahmad Ayyubi, AOR  
Mr. Mustafa Khaddam Hussain, Adv.  
Mr. Ibad Mushtaq, Adv.  
Ms. Akanksha Rai, Adv.

Mr. Gopal Balwant Sathe, AOR

Mr. Sarvam Ritam Khare, AOR  
Mr. Akarsh Khare, Adv.

Mr. K. M. Nataraj, A.S.G.  
Mr. Harish Pandey, Adv.  
Ms. Indira Bhakar, Adv.  
Mr. Anuj Srinivas Udupa, Adv.  
Mr. Krishna Kant Dubey, Adv.  
Mr. Piyush Beriwal, Adv.  
Mr. Neeraj Kumar Sharma, Adv.  
Ms. Mrinal Elker Mazumdar, Adv.  
Mr. Shashwat Parihar, Adv.  
Mr. Mukesh K Verma, Adv.  
Mr. Vinayak Sharma, Adv.  
Mr. Santosh Ramdurg, Adv.  
Mr. Shreekant Neelappa Terdal, AOR

Ms. Sunieta Ojha, AOR  
Mr. Dinesh Chandra Pandey, AOR

Mr. Saurabh Rajpal, AOR

Mr. Himinder Lal, AOR  
Ms. Shruti Jose, AOR  
Mr. Durgesh Ramchandra Gupta, AOR  
Ms. Rangoli Seth, AOR  
Mr. Kaushik Choudhury, AOR

Mr. Aravindh S., AOR  
Ms. Anika Bansal, Adv.  
Mr. Aman Gautam, Adv.  
Ms. Jyotika Sharma, Adv.

Mrs. Kirti Renu Mishra, AOR  
Mr. Atul Sharma, AOR

Mr. Anirudh Sanganeria, AOR  
Mr. Chinmay Deshpande, Adv.

Mr. Shrey Kapoor, AOR  
Ms. Anne Mathew, AOR  
Mr. Yash S. Vijay, AOR

Mr. Adarsh Kumar Tiwari, AOR

M/S. Trust Legal, AOR

Mr. Abhishek Atrey, AOR

Dr. Abhishek Atrey, Adv.

Ms. Ishita Bist, Adv.

Ms. Vidyottma Jha, Adv.

Mr. Jagdeep Sharma, Adv.

Mr. Brijesh Kumar, Adv.

Ms. Mrinal Gopal Elker, AOR

Ms. Abha R Sharma, Adv.

Ms. Silpi S Swain, Adv.

Mr. Dhaval Mehrotra, AOR

Mr. Ravindra Kumar, Sr. Adv.

Mr. Binay Kumar Das, AOR

Ms. Priyanka Das, Adv.

Ms. Neha Das, Adv.

Mr. Shivam Saxena, Adv.

Ms. Lakshmi N. Kaimal, AOR

Mr. Subhasish Mohanty, AOR

Mr. Rahul Jain, AOR

Mr. Sabarish Subramanian, AOR

M/S. Karanjawala & Co., AOR

M/S. Khaitan & Co., AOR

Mr. Naveen Kumar, AOR

Mr. V. N. Raghupathy, AOR

M/S. D.s.k. Legal, AOR

Ms. Shibani Ghosh, AOR

Mr. Chandra Bhushan Prasad, AOR

Mr. Shiv Mangal Sharma, A.A.G.

Mr. Saurabh Rajpal, Adv.

Mr. Amogh Bansal, Adv.

Ms. Nidhi Jaswal, AOR

Ms. Pallavi Langar, AOR

Mr. Rajeev Kumar Dubey, AOR  
Mr. Rajeev Maheshwaranand Roy, AOR  
Mr. Vaibhav Niti, AOR  
M/S. Cyril Amarchand Mangaldas, AOR  
Mr. Sandeep Kumar Jha, AOR  
Mr. Milind Kumar, AOR  
Mr. Mohit Paul, AOR  
Ms. Rashmi Nandakumar, AOR  
Ms. Manika Tripathy, AOR  
Ms. Ankita Sharma, AOR  
Mr. Arjun D Singh, Adv.  
Ms. Ishika Neogi, Adv.  
Ms. Supreeta Sharanagouda, AOR  
Mr. Sharanagouda Patil, Adv.  
Mr. Yash S Tiwari, Adv.  
Ms. Malvika Trivedi, Sr. Adv.  
Ms. Ranu Purohit, AOR  
Ms. Tanya Srivastava, Adv.  
Mr. Madhav Bhatia, Adv.  
Mr. Yashas RK, Adv.  
Ms. Niharika Singh, Adv.  
Ms. Dharitry Phookan, AOR  
Ms. Adarsh Nain, AOR  
Mr. Guntur Pramod Kumar, AOR  
Ms. Aishwarya Bhati, A.S.G.  
Ms. Ruchi Kohli, Adv.  
Mr. Gaurang Bhushan, Adv.  
Mr. Baijnath Patel, Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Amrish Kumar, AOR  
Ms. Shivika Mehra, Adv.  
Ms. Seema Bengani, Adv.  
Mr. Arvind Kumar Sharma, Adv.  
Ms. Purnima Krishna, AOR  
Mr. M.F.Philip, Adv.  
Mr. Karamveer Singh Yadav, Adv.

Mrs. Aishwarya Bhati, A.S.G.  
Mrs. Ruchi Kohli, Sr. Adv.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Jagdish Chandra Solanki, Adv.  
Mr. Gaurang Bhushan, Adv.  
Ms. Suhashini Sen, Adv.  
Mr. Raghav Sharma, Adv.

Mr. Narender Hooda, Sr. Adv.  
Mr. K.S. Rupal, Adv.  
Mr. Raman Walia, Adv.  
Ms. Pallvi Hooda, Adv.  
Mr. Shiv Bhatnagar, Adv.  
Mr. Yuvraj Nandal, Adv.  
Ms. Kavya Manuja, Adv.  
Ms. Tannu, Adv.  
Dr. Surender Singh Hooda, AOR

Mr. Sunil Kumar Verma, AOR  
Mr. Prakash Kumar Singh, AOR  
Ms. Tanya Srivastava, AOR  
Mr. Aniteja Sharma, AOR  
Ms. Seita Vaidyalingam, AOR

Mr. Kumar Anurag Singh, Adv.  
Mr. Anando Mukherjee, AOR  
Mr. Shwetank Singh, Adv.  
Mr. Utkarsh Anand, Adv.

Ms. Anzu. K. Varkey, AOR

Ms. Astha Sharma, AOR  
Mr. T.R.B. Sivakumar, AOR  
Mr. Sujit Kumar Mishra, AOR  
Mr. Aldanish Rein, AOR

Mr. Kunal Mimani, AOR  
Ms. Shraddha Chirania, Adv.

Mr. Shantanu Kumar, AOR

Mr. Manan Verma, AOR

Ms. Sanjana Saddy, AOR

Mr. Nishanth Patil, AOR

M/S. Venkat Palwai Law Associates, AOR

Mr. Ajay Marwah, AOR

Mr. Ravindra S. Garia, AOR

Mr. Vivek Jain, A.A.G.  
Mr. Karan Sharma, AOR

Ms. Sugandha Anand, AOR

Mr. Avijit Mani Tripathi, AOR  
Mr. T.K. Nayak, Adv.  
Mr. Upendra Mishra, Adv.

Mr. Deeptakirti Verma, AOR

Ms. Usha Nandini V., AOR

Mr. Avneesh Arputham, AOR

Mr. Ekansh Mishra, AOR

Ms. Vanshaja Shukla, AOR

Mr. Chirag M. Shroff, AOR

Ms. Mayuri Raghuvanshi, AOR

Mr. Vivek Jain, AOR

Mr. Abhishek Saket, Adv.  
Mr. Sudeep Kumar, AOR  
Ms. Manisha, Adv.  
Ms. Rupali, Adv.

Ms. Rani Mishra, AOR

Mr. Lenin Singh Hijam, Adv. Gen./Sr. Adv.  
Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. Karun Sharma, Adv.  
Ms. Anupama Ngangom, Adv.  
Ms. Rajkumari Divyasana, Adv.

Mr. Venkata Raghuvamsy D., AOR

Ms. Swathi H. Prasad, AOR

Mr. Adeel Ahmed, AOR  
Mr. Abul Kibriya, Adv.  
Mr. Aamir Hussain, Adv.  
Ms. Shreemoyee Bhattacharjee, Adv.  
Ms. Taqdees Fatima, Adv.  
Ms. Farha Naaz, Adv.  
Mr. Saalik Islam, Adv.

Mr. Prasenjit Keswani, Sr. Adv.

Dr. Arvind S. Avhad, AOR  
Mr. Rishabh Singh, Adv.

Mr. Ajay Agarwal, A.A.G.  
Mr. Ashiwan Mishra, Adv.  
Ms. Aditi Mishra, Adv.  
Mr. Kamendra Mishra, AOR

Mr. Somesh Chandra Jha, AOR  
Ms. Ruchira Goel, AOR

Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Shrirang B. Varma, Adv.  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Mr. Adarsh Dubey, Adv.  
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Parth Awasthi, Adv.  
Mr. Pashupathi Nath Razdan, AOR  
Ms. Maitreyee Jagat Joshi, Adv.  
Mr. Astik Gupta, Adv.  
Ms. Akanksha Tomar, Adv.

Mr. Tarun Gupta, AOR  
Mr. Gs Dhillon, Adv.  
Mr. Hirday Virdi, Adv.  
Mr. Vikas Malhotra, Adv.

Mr. Sameer Abhyankar, AOR  
Mr. Rahul Kumar, Adv.  
Mr. Aakash Thakur, Adv.  
Mr. Krishna Rastogi, Adv.  
Ms. Ripul Swati Kumari, Adv.  
Ms. Yachna Sharma, Adv.

Ms. Ranjeeta Rohatgi, AOR

Mr. Shubham Upadhyay, AOR

Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Vivek Gupta, AOR  
Mr. Ankit Verma, Adv.  
Mr. Govind Gupta, Adv.

Mrs. Sumita Ray, AOR  
Ms. Disha Ray, Adv.  
Mr. Anurag Kumar, Adv.  
Mr. Kunal Narwal, Adv.  
Ms. Vanshika Singh, Adv.

Mr. P. S. Sudheer, AOR  
Mr. Sunny Choudhary, AOR  
Mr. Siddhartha Jha, AOR  
M/S. V. Maheshwari & Co., AOR  
Mr. Mayank Aggarwal, AOR  
Mr. Sanjeev Kumar, AOR  
Mr. Shovan Mishra, AOR  
Ms. Bipasa Tripathy, Adv.  
Mr. Shlok Luthra, Adv.  
Mr. Ashutosh Kumar Sharma, AOR  
Ms. Suman Kukrety, AOR  
Mrs. Aishwarya Bhati, A.S.G.  
Ms. Ruchi Kohli, Adv.  
Ms. Suhashini Sen, Adv.  
Mr. Shyam Gopal, Adv.  
Mr. Raghav Sharma, Adv.  
Mr. Raman Yadav, Adv.  
Ms. Sunanda Shukla, Adv.  
Dr. N. Visakamurthy, AOR  
Ms. Tanu Priya Gupta, AOR  
Mr. Naveen Kumar, AOR  
Mr. P.K. Manohar, AOR  
Mr. Vinod Sharma, AOR  
Ms. Surbhi Mehta, AOR  
Mr. Rajeev Singh, AOR  
Ms. Parul Shukla, AOR  
Mr. Saday Mondol, Adv.  
Ms. Shubhangi Pandey, Adv.  
Mr. Abhishek Pandey, Adv.  
Mr. Prashant Kumar Umrao, AOR  
Mr. Arun K. Sinha, AOR  
Ms. Sakshi Kakkar, AOR

Mr. Sanchit Garga, AOR

Mr. Pawanshree Agrawal, AOR

Mr. B. K. Pal, AOR

Mr. James P. Thomas, AOR

Mr. S. Gowthaman, AOR

Mr. A. Karthik, AOR

Mr. Rajiv Kumar Choudhry, AOR

Mr. Anurag Tandon, AOR

Mr. Lokesh Sinhal, Sr. A.A.G.

Ms. Dr. Monika Gusain, Sr. Adv.

Mr. B.K. Satija, A.A.G.

Ms. Karishma Malani, A.A.G.

Mr. Akshay Amritanshu, AOR

Mr. Madhav Sinhal, Adv.

Mr. Rahul Khurana, Adv.

Mr. Nikunj Gupta, Adv.

Ms. Drishti Rawal, Adv.

Ms. Ishika Gupta, Adv.

Mr. Sarthak Srivastava, Adv.

Mr. Mayur Goyal, Adv.

Ms. Seema Sindhu, Adv.

Mr. Sarthak Arya, Adv.

Mr. Abhishek Chand, Adv.

Mr. Abhay Nair, Adv.

Mr. Ravi Vashisht, Adv.

Mr. Omanakuttan K.K., AOR

Mr. Ajit Sharma, AOR

Mr. Avijit Roy, AOR

Mr. Salvador Santosh Rebello, AOR

Mr. Jaskirat Pal Singh, Adv.

Ms. Moulishree Pathak, Adv.

Mr. Ujjawal Agrawal, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

I.A.No.249786/2025 in I.A.No.135954/2025 in W.P.(C) No.202/1995

1. Having heard learned Senior Counsel for the applicant(s), paragraph 10 of order dated 12.08.2025 is clarified to the extent that the same shall not be construed as a seal of approval by this

Court with respect to the validity of the project. All that we wish to clarify is that the High Court and the National Green Tribunal shall examine the same as per its own merit.

2. The I.A. stands disposed of accordingly.

3. Post for further consideration on 17.12.2025 at 2.00 P.M. before a bench comprising three Judges of this Court.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI T.C.)  
ASSISTANT REGISTRAR